

COURT - II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 186 of 2010

Dated: 11th March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

M/s. Enercon (India) Ltd. & Anr. ... Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K. Ganeshan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. K.L. Nandwani & Mr. Sameer Nandwani
for R-2 to 4
Mr. R.K. Mehta
Mr. Antaryami Upadhyay &
Mr. Lakhi Singh

ORDER

Heard the learned counsel for the parties. Learned counsel for the Appellant wants to file written submission. He is permitted to do so on or before

18.03.2011.

Post the matter for reporting compliance **on 22.03.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt

